

947 *Rly. Budget, 1992-93- Gen. Discussion; Res. re. Recommendations of Rly. conv. Comm.;* MARCH 17, 1992 *Dem. for Grants (Rlys.), 1992-93; and Suppl. Demands for Grants (Rlys.) 1991-92* 948

1222, 1225-1277, 1279-1294, 1308-24, 1328-35, 1370, 1371, 1377-1381, 1413-1425, 1428-1442, 1451 and 1452 were put and negatived.

MR. SPEAKER: I shall now put the Demands for Grants (Railways) for 1992-93 to vote.

The question is:

"That the respective sums not ex-

ceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to defray the charges that will come in the course of payment during the year ending 31st day of March, 1993, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 16."

*The motion was adopted*

### Demands for Grants (Railways), 1992-93 Voted by Lok Sabha

No. of Demand	Name of Demand	Amount of Demand for Grants to be Voted by the House
1	2	3
		Rs.
1.	Railway Board	12,76,00,000
2.	Miscellaneous Expenditure (General)	72,39,00,000
3.	General Superintendence and Services on Railways	566,99,62,000
4.	Repairs and Maintenance of Permanent Way and Works	1150,13,03,000
5.	Repairs and Maintenance of Motive Power	924,17,27,000
6.	Repairs and Maintenance of Carriages and Wagons	1240,30,90,000
7.	Repairs and Maintenance of Plant and Equipment	596,02,19,000
8.	Operating Expenses-Rolling Stock and equipment	961,44,84,000
9.	Operating Expenses-Traffic	2018,71,25,000
10.	Operating Expenses-Fuel	2231,67,66,000
11.	Staff Welfare and Amenities	421,09,63,000
12.	Miscellaneous Working Expenses	595,62,83,000

<i>No. of Demand</i>	<i>Name of Demand</i>	<i>Amount of Demand for Grants to be Voted by the House</i>
1	2	3
		Rs.
13.	Provident Fund, Pension and other Retirement Benefits	1152,27,77,000
14.	Appropriation to Funds	4142,54,19,000
15.	Dividend to General Revenues Re payment of loans taken from General Revenues and Amortization of Over-Capitalization	1848,27,43,000
16.	Assets—Acquisition, Construction and Replacement Revenues	45,00,00,000
<i>Other Expenditure</i>		
	Capital	6816,77,80,00
	Railway Funds	2905,45,09,000

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): The cut and thrust are over. The voting is over. At this moment, I would like to submit to the House that taking the entire broad-gauging into view, it will be ensured that there is perfect regional balance.

MR. SPEAKER: Thank you.

MR. SPEAKER: I shall now put the Supplementary Demands for Grants (Railways) for 1991-92 to vote.

"That the respective supplementary sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund to defray the charges that will come in course of payment during the year ending the 31st day of March 1992, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1, 6, 10, 13, 14, 15 and 16."

The question is :

*The motion was adopted.*

**Supplementary Demands for Grants (Railways), 1991-92 Voted by Lok Sabha**

No. of Demand	Name of Demand	Amount of Demand for Grants to Voted by the House
1	2	3
		Rs.
1.	Railway Board	44,74,000
6.	Repairs and Maintenance of Carriage and Wagons	10,20,65,000
10.	Operating Expenses-Fuel	116,30,96,000
13.	Provident Fund, Pension and other Retirement Benefits	42,93,86,000
14.	Appropriation to Funds	245,00,00,000
15.	Dividend to General Revenues, Repayment of loans taken from General Revenues and Amortization of Over-Capitalization	202,00,00,000
16.	Assets—Acquisition, Construction and Replacement	
	<i>Other Expenditure</i>	
	Capital	114,66,13,000
	Railway Funds	25,31,28,000

16.26 hrs.

APPROPRIATION (RAILWAYS) BILL,  
1992\*

[English]

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and

out of the Consolidated Fund of India for the services of the financial Year 1992-93 for the purposes of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India for the services of the financial year 1992-

\*Published in the Gazette of India, extraordinary, Part-II, Section 2, dated 17.3.1992.